



सत्यमेव जयते

J.M. Shanti Sundharam

Special Secretary & Chairman

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Message from Chairperson

In continuation of my earlier message dated 19.5.2004 on cadre restructuring, I am now happy to inform that after the approval of the competent authority, the order specifying the staff allocation for the new formations has been issued today. This is the first step for the implementation of the cadre restructuring. After the approval of the restructuring plans, the issue of order required fresh approval of the competent authority and Ministry was also occupied with the Union Budget, which caused some delay. I wish to thank all officers for their patience and cooperation.

2. I would also like all officers to understand that functional requirements of the formations and promotional aspects have been accommodated, not ideally, but to the best extent possible, within the overall limits of staff strength given to us. The benefits of the restructuring will however depend on its speedy implementation. It is expected that there shall be some disruptions to normal working during this process, but with your cooperation and assistance we shall be able to reach successful completion.

3. The steps to be taken have already been outlined by me in my earlier message. The concerned Chief Commissioners, DG's and heads of the various Committee's on cadre restructuring may kindly review the progress at their end. Any implementation issues may be immediately brought to the notice of the Zonal Members.


(J.M. Shanti Sundharam)
Chairperson
1.8.2014